

a women. Deletion of Rule 3(b) and amendment of Rule 19(9) of the memorandum of Association and Rules of KVS were approved by the Govt. of India in February, 1996.

(c) The membership of the members nominated on 31.12.1991 by the Govt. of India in the Ministry of Human Resource Development, Deptt. of Education, expired on 31.12.94 on completion of the tenure of 3 years as per Memorandum of Association and Rules of KVS.

Resignation by Teachers and Principals of Navodaya Vidyalayas

1052. SHRI PRAFULL GORADIA: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

(a) how many teachers and principals of Navodaya Vidyalayas have resigned during the last three years;

(b) what have been the main reasons for their resignations; and

(c) what steps Government have taken to stop this exodus?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRI JAYSINGRAO GAIKWAD PATIL):

(a) The number of teachers and principals resigned during the last three years is as under:

<i>Year</i>	<i>Number of Resignations</i>	
	<i>Teachers</i>	<i>Principals</i>
1996-97	159	2
1997-98	166	3
1998-99	149	7
	—	—
	474	12

(b) and (c) There is no exodus of teachers and Principals in the Samiti, as the above number of resignations represents less than 2% of sanctioned posts of Teachers/Principals.

They have left the JNVs mostly on getting better opportunities and for personal reasons. However, Samiti is constantly endeavouring to make the services of Principals and Teachers more attractive in the Samiti by providing incentives like rent free accommodation, admission to their wards in JNVs without entrance test, boarding facilities etc.